NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/45/09/HDB/2017
NAME OF THE COMPANY	Gayatri Projects Limited
NAME OF THE PETITIONER(S)	Jaycon Infrastructure Limited
NAME OF THE RESPONDENT(S)	Gayatri Projects Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.M. Viswarajappeasing on behalf of Y. Surya naryana (Advocate	Viscouse/K123@gmail.com 9494130760	19m
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Heard Shri M.M. Viswaraj, Learned Counsel appearing on behalf of Shri Y. Suryanarayana, Learned Counsel for the Respondent.

As the request of the Learned counsel, post the case on 27.10.2017. In the meanwhile, we are awaiting the recommendations of the IBBI. The registry has already written letter to IBBI requesting to suggest suitable IRP and we are awaiting the recommendations of the IBBI.

Member (T)

Member (J)

Bm